

SECTION:XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITIONS FOR SPECIAL LEAVE TO APPEAL (CIVIL) No. 18440 of 2015

UNION OF INDIA & ORS.

Petitioners

VERSUS

SHIV DAYAL SHARMA & ORS.

Respondents

OFFICE REPORT

The matters above mentioned were listed before Court of Ld. Registrar on 26.02.2016, when the Court was pleased to inter-alia pass the following order:-

"SLP (C) No. 18440/2015

Respondent Nos. 1-13 and 15-19 have already filed counter affidavit.

Two weeks time, as last opportunity is granted for providing spare copy and notice be issued thereafter to respondent no. 14.

List again on 11.05.2016."

It is submitted that counsel for the petitioner has not filed 1 spare copy to issue fresh show cause notice to Respondent No. 14 so far. Hence, fresh show cause notice to Respondent No. 14 could not be issued so far. Counsel appearing for Respondent Nos. 1 to 13 & 15 to 19 has already filed counter-affidavit.

Service is not complete on respondent No. 14 so far.

The matter above-mentioned is listed before the Ld. Registrar Court with this Office Report.

DATED THIS THE 9th DAY OF MAY, 2016.

ASSISTANT REGISTRAR

Copy to :-

1. Mr. S. N. Terdal, Adv.[CAS]
2. Mrs. Rani Chhabra, Adv.
125, Lawyer Chambers, SC

ASSISTANT REGISTRAR